

**JUDGEMENTS FOR THE MONTH OF MAY, 2010**

<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
3 <sup>rd</sup>	<a href="#"><u>Co.App. 8/2004</u></a>	SRI DEEPAK LOHIA VS KAMRUP DEVELOPERS PRIVATE LTD. & ORS.	Other appeals under Order 43 Rule 1 CPC in temporary	THE HON'BLE MR. JUSTICE B.P. KATAKEY.
3 <sup>rd</sup>	<a href="#"><u>WP(C) 6058/2002</u></a>	WORKMAN OF BIJLIBARI TEA ESTAT VS MANAGEMENT OF BIJLIBARI TEA ESTAT.	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
7 <sup>th</sup>	<a href="#"><u>CRL.A(J) 123/2004</u></a>	PITAMBOR GOHAIN VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE H. BARUAH
11 <sup>th</sup>	<a href="#"><u>RSA 103/2000</u></a>	M/S SANKAR LAL BANSWARILAL VS STATE OF ASSAM & ORS.	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY.
13 <sup>th</sup>	<a href="#"><u>RSA 149/2000</u></a>	Musstt. Sufia Khatun & Ors. Vs Md. Bhoimuddin Sheikh alias Ahmed & Ors.	Second Appeals arising out of suits for title and/or injunction .	THE HON'BLE MR. JUSTICE B.P. KATAKEY
14 <sup>th</sup>	<a href="#"><u>WA 239/2007</u></a>	Smt. Jayanti Roy Choudhury Vs The Union of India & Ors.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE RANJAN GOGOI THE HON'BLE MR. JUSTICE B.P. KATAKEY
31 <sup>th</sup>	<a href="#"><u>SA 154/1998</u></a>	Sri Gopal Chandra Sarkar Vs Smt. Santosh Verma & Ors.	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY.